

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
IB-2753/ND/2019

IN THE MATTER OF:

K.K. Infonet System

...Applicant

Vs

Cloudrie Technologies Pvt Ltd

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 06.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Praveen, Adv. Ruchi

For the Respondent :

ORDER

Arguments heard. Reserved for orders.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)